

recommendations made in the report are being finalised and it is expected that the final decision will be announced soon

#### Indo-Iran Trade Agreement

186 SHRI VARKEY GEORGE  
Will the Minister of FOREIGN TRADE be pleased to state

(a) whether any Trade Delegation from Iran visited India during September, 1971, and

(b) whether any trade agreement between the two countries has been reached recently and if so, the contents thereof ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE  
(SHRI A C GEORGE) (a) No, Sir

(b) A Trade Agreement between India and Iran was concluded on March 11, 1964, which has been extended from time to time. It was last extended up to March 10, 1972. The question of extending the Trade Agreement further will be considered in consultation with the Government of Iran. A copy of the Agreement has already been placed in the Parliament Library.

#### Decline in employment in Jute and Tea Industries

187 SHRI NAGFSHWARA RAO  
Will the Minister of FOREIGN TRADE be pleased to state

(a) whether attention of Government has been drawn to the Reserve Bank Bulletin Report on Employment in Indian factories published in August 1971, where in it was stated that since 1951, employment in jute and tea industries had been declining and

(b) if so, the steps Government propose to take in this regard ?

THE DEPUTY MINISTER IN THE  
MINISTRY OF FOREIGN TRADE  
(SHRI A. C. GEORGE) (a) Yes, Sir  
The report has appeared in the July, 1971 issue of the Reserve Bank Bulletin

(b) An agreement reached between workers and the tea industry in West Bengal in September 1969 envisages fresh employ-

ment of 7000 workers in tea industry in West Bengal over and above the number of permanent roll as on 1st January 1969. A similar agreement reached in Assam in October 1969 envisages additional employment of 15000 workers by 31st March 1972. In the jute industry there is no scope for larger employment potential in the existing industry. A proposal is, however, under consideration for the establishment of new jute mills in some of the industrially backward jute growing states. When this takes final shape, there will be larger employment.

#### Dispute between Haryana and Punjab Government over nomination of judges to Punjab and Haryana High Court

188 SHRI NAGFSHWARA RAO  
Will the Minister of LAW AND JUSTICE be pleased to state

(a) whether there is a dispute between Haryana and Punjab over the issue of nomination of four judges to the Punjab and Haryana High Court and

(b) if so the reaction of Government thereto ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H R GOKHALE) (a) No, Sir

(b) Does not arise

#### Compensation paid by Northeast Frontier Railway for pilferage of goods in transit

189 SHRI NAGFSHWARA RAO  
Will the Minister of RAILWAYS be pleased to state

(a) the amount of compensation paid by North East Frontier Railway for pilferage of goods in transit to various parties in Assam, West Bengal, Bihar and U P during 1970 and 1971.

(b) the improvement recorded in this field subsequent to the steps announced by him in his budget speech,

(c) whether Railway Employees have been found to be involved in such pilferage and if so, the extent of their involvements during 1970 and 1971, and